

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 242 of 2015 & IA No. 462 & 463 of 2015

Dated: 20th July, 2017

In the matter of:

Maharashtra State Electricity Transmission Co. Ltd.	...	Appellant(s)
Vs.		
Maharashtra Electricity Regulatory Commission & Ors.	...	Respondent(s)

ORDER

The matter is wrongly listed for today. It was already listed for hearing on **28.07.2017.**

PPS/ Court Master

tpd